

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. MA 605/94 /199

Rajasthan Area MES Workers Union & others (C.P. 94/94) (T.A. 1537/86)
Versus

Date of Order

Orders

17/11/94

Sh. Virendra Lodhe counsel for the applicant
Sh. Parveen Balwada counsel for the respondents.

Heard. The request to file rejoinder is accepted. The rejoinder may be taken on record. MA is disposed off accordingly.

(O.P. Sharma)
M(A)

(D.L. Mehta)
Vice-Chairman

Recd copy
Vijay
K.V. Lodhe
28/11/94

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(Signature)